[RAJYA SABHA]

Unstarred Questions

1	2	3
	57.	Saura
Rajasthan	58.	Saharia
	59.	Irular
Tamil Nadu	60.	Kattunayakan
	61.	Kota
	62.	Korumba
	63.	Paniyan
	64.	Toda
Tripura	65.	Raing
Uttar Pradesh (including Uttarakhand)	66.	Buksa
	67.	Raji
West Bengal	68.	Birhor
	69.	Lodha
	70.	Totos
Andaman and Nicobar Islands	71.	Great Andamanese
	72.	Jarawa
	73.	Onge
	74.	Sentinelese
	75.	Shompen

## Central Assistance for post-matric scholarship to Maharashtra

1556. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Central Assistance for Post-Matric Scholarship for Scheduled Tribe students during 2017-18 is yet to be released in full for Maharashtra despite its proposals being submitted in April, 2017;

(b) if so, the details thereof; and

(c) the maximum time likely to be taken by Government to release the remaining Central assistance to the State?

Written Answers to [4 July, 2019] Unstarred Questions 395

THE MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA): (a) and (b) The Central Assistance under the scheme of Post-Matric Scholarship for Scheduled Tribe students is released to State/UTs based on proposals received from them, and subject to availability of funds during the year. Accordingly, based on the proposals received from the Government of Maharashtra in April, 2017 and June 2018, a total of ₹ 15820.28 lakhs admissible under the Post Matric Scholarship for ST students was released (after adjusting an unspent balance of ₹ 1933.00 lakhs) for the year 2017-18 to the State Government towards Central share (₹ 17753.28 lakhs), as per following details:-

Grants released during the year	Installments for the year 2017-18	Amount (₹ in lakhs)
2017-18	1st Installment for 2017-18	362375
2017-18	2nd Installment for 2017-18	1933.00
2018-19	3rd Installment for 2017-18	10263.53
	Unspent balance	1933.00
	Total	17753.28

(c) Does not arise, in view of above.

## Implementation of Van Dhan Yojana in Jharkhand

1557. SHRI MAHESH PODDAR: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the outcome of Van Dhan Yojana implemented for the tribal people;

(b) whether Government would consider Jharkhand also for the above said scheme;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA): (a) to (d) Van Dhan Vikas Karyakram is primarily the training and development of value chain component under the scheme titled "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP". The scheme is applicable all over the country; Jharkhand is also covered.